

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 5TH MARCH, 2013 AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2013-2014.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2013-2014.

III. LEGISLATIVE BUSINESS

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| 1. | The Haryana Appropriation (No. 1) Bill, 2013. | A MINISTER | to introduce the Haryana Appropriation (No. 1) Bill;

to move that the Haryana Appropriation (No. 1) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 2. | The Haryana Rural Development (Amendment) Bill, 2013 | A MINISTER | to introduce the Haryana Rural Development (Amendment) Bill;

to move that the Haryana Rural Development (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 3. | The Haryana Private Universities (Amendment) Bill, 2013 | A MINISTER | to introduce the Haryana Private Universities (Amendment) Bill;

to move that the Haryana Private Universities (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 4. | The Haryana Municipal Corporation (Amendment) Bill, 2013 | A MINISTER | to introduce the Haryana Municipal Corporation (Amendment) Bill;

to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 5. | The Punjab Labour Welfare Fund (Haryana Amendment) Bill, 2013 | A MINISTER | to introduce the Punjab Labour Welfare Fund (Haryana Amendment) Bill;

to move that the Punjab Labour Welfare Fund (Haryana Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |

**CHANDIGARH:
THE 4TH MARCH, 2013.**

**SUMIT KUMAR,
SECRETARY.**